

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 167 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

06/11.09.2020 Mr. Amritansh Vats, learned counsel for the petitioner, submits that even after granting several opportunities to the O.P.No.2, the order dated 02.12.2019 passed by this Court in W.P.(C) No. 6005/2018 has not been complied.

Mr. Gaurav Abhishek, learned counsel appearing on behalf of the O.P.No.2, prays for two weeks' more time by way of last indulgence to file the compliance affidavit on behalf of the O.P.No.2.

In view of the said prayer, put up this case on 09.10.2020 under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)